

State	Applicant	Location of Cluster	Proposed Area (Acres)
Andhra Pradesh	Andhra Pradesh Industrial Ltd.	e-city, Hyderabad	602.36
	Andhra Pradesh Industrial Infrastructure Corporation Ltd.	Maheshwaram, Ranga Reddy District	310.15
Madhya Pradesh	MPSEDC	Bhopal	50
		Jabalpur	40
Rajasthan	ELCINA, Electronics Manufacturing Cluster Pvt. Ltd. (EEMCPL)	Bhiwadi	100.70
Tamil Nadu	GMR Infrastructure Ltd.	Hosur	527.1

Based on the in-principle approval, the applicants are required to submit final applications, which will be considered for final approval.

Electronics goods notified to provide preference

998. SHRIMATI VASANTHI STANLEY : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:-

(a) the electronics goods which are to be notified under Government policy to provide preference to domestically manufactured goods;

(b) the sequence in which these electronic goods are to be notified under the said policy; and

(c) the value additions in the products which have been prescribed by the Ministry to qualify as domestically manufactured products?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) to (c) No

comprehensive list of electronic goods which are to be notified under the policy for providing preference to domestically manufactured electronic goods has been identified. So far, the Department of Electronics and Information Technology (DeitY) has notified 6 electronics/IT related products for which preference to domestic manufacturers is to be provided in Government procurement through Notifications No. 8(41)/2012-IPHW dated 17.12.2012, 22.1.2013, 12.3.2013 for Desktop Personal Computers (PCs), Dot Matrix Printers, Laptop PCs, Tablet PCs, Smart Cards, respectively and Notification No. 8(49)/2012-IPHW dated 27.5.2013 for Light Emitting Diode (LED) Products, while the Department of Telecommunications (DOT) has notified 23 telecom products through Notification No. 18-07/2010-IP dated 5.10.2012. The percentage value-addition in terms of Bill of Material (BOM) required for the 6 electronic goods notified by DeitY in Year 1 is tabulated below. For detailed domestic value addition requirement and how these are to be achieved, the notifications available at the DeitY's Website (www.deity.gov.in/esdm) may be referred.

Sl.No.	Electronic Goods	Percentage domestic value-addition in terms of BOM in Year 1
1.	Desktop PCs	30%
2.	Dot Matrix Printers	40%
3.	Laptop PCs	25%
4.	Tablet PCs	30%
5.	(A) Contact Smart Cards	30%
	(B) Contactless Smart Cards	40%
6.	LED Products	50%

Broadband connectivity

999. DR. V. MAITREYAN : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has taken enough steps to provide wire-line Broadband connectivity and wireless- Wi-fi in the country;